

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1071
TO BE ANSWERED ON 24.07.2026

Programmes under Mission Shakti

1071. Shri Manish Jaiswal:

Will the Minister of **WOMEN AND CHILD DEVELOPMENT** be pleased to state:

- (a) the details of the programmes being implemented under Mission Shakti;
- (b) the details of the funds released/utilised under the said Scheme during the last three years, State/UT-wise;
- (c) the number of beneficiaries covered under various components of the said Scheme; and
- (d) the measures taken to improve implementation and outreach of the scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d): The Government gives utmost priority to the safety, security and empowerment of women in the country. Government has adopted multi-pronged approach to address the needs of women on a life-cycle continuum basis for their educational, social, economic and political empowerment so that they become equal partners in fast paced and sustainable national development. This 'Women led development' is essential for realising the goal of a developed India, or 'Viksit Bharat' by 2047.

The 'Mission Shakti' aims at strengthening interventions for women's safety, security and empowerment. It seeks to focus on proposing strategies for improving convergence across Ministries/ Departments and at different levels of governance. Mission Shakti comprises of two sub-schemes 'Sambal' and 'Samarthya' for safety and security of women and empowerment of women respectively.

The "Sambal" sub-scheme is for safety and security of women. It has the components of One Stop Centres (OSCs), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat.

- **One Stop Centres (OSCs)-** One Stop Centre (OSC) provides integrated and immediate support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces all across the country. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women across the country. As on date, 985 One Stop Centres have been made operational across the country and since inception, i.e. 1st April, 2015 to 30th June, 2026, over 15.80 lakh women have been assisted in the country.
- **Women Helpline (WHL)-** Women Helpline (WHL-181) provides 24-hour toll-free telecommunication services to support women in both emergency and non-emergency situations. It offers assistance to women affected by violence and provides information about government schemes and services.
- **Beti Bachao Beti Padhao (BBBP)-** Beti Bachao Beti Padhao (BBBP) focuses on addressing issues relating to Child Sex Ratio (CSR) and related issues of empowerment of girls and women. The scheme tries to create mindset and behavioural changes towards the girl child by informing, influencing, motivating, engaging and empowering various stakeholders. BBBP has transformed from a policy initiative into a national movement by mobilizing various stakeholders, including government agencies, media, civil society and the public at large.
- **Nari Adalat-** Nari Adalat scheme provides a platform for alternative grievance redressal for women at the gram panchayat level. The Adalats are mandated to help women in distress at the panchayat level in resolving smaller issues relating to domestic violence, and other gender-based violence by negotiation, mediation, and reconciliation with mutual consent for accessible justice.

The “Samarthya” sub scheme is for empowerment of women. It has the components of Pradhan Mantri Matru Vandana Yojana (PMMVY), Shakti Sadan, Sakhi Niwas, Palna and SANKALP: Hub for Empowerment of Women (HEW).

- **Pradhan Mantri Matru Vandana Yojana (PMMVY)-** Pradhan Mantri Matru Vandana Yojana (PMMVY) is a centrally sponsored scheme implemented by States/UTs across the country (except Telangana) w.e.f. 01.01.2017. The PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity

benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl. Benefits amounting to Rs. 21,118 crores have been extended to approximately 4.54 crore women across the country through this scheme since inception of the scheme (01.01.2017) till 20.07.2026.

- **Shakti Sadan-** Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' Home for women in difficult circumstances and 'Ujjawala'- Home for women rescued from Trafficking, have been merged w.e.f. 01.04.2022 and are now known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home-for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances. Presently, 433 Shakti Sadans are functional benefiting about 11,306 women across the country.
- **Sakhi Niwas-** Sakhi Niwas Scheme (Working Women Hostel) under the overarching Mission Shakti, is a demand driven Centrally Sponsored Scheme. The scheme aims to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and also in rural areas where employment opportunity for women exists. Under the Scheme, financial assistance is provided for running of Sakhi Niwas in rented premises for working women and for those women who are under training for job. Provision of Day Care Centre for children of the residents of the Sakhi Niwas is an important aspect of the scheme. In this scheme, fund is provided for rental accommodation. Presently, 575 Sakhi Niwas are functional benefitting about 29608 women across the country.
- **Palna-** Palna Scheme is implemented with the aim of expanding the outreach of crèches to ensure that women everywhere have the opportunity to work and do not drop out from workforce because of care responsibilities. Palna aims to provide day-care crèche facilities to the children (06 months – 06 years).
- **SANKALP: Hub for Empowerment of Women (HEW)-** The SANKALP: HEW (Hub for Empowerment of Women) functions as a Project Monitoring Unit (PMU) for all components of Mission Shakti. It serves as a single window system to bridge the information and knowledge gap regarding schemes and facilities available for women as well as guide them to avail the benefits and entitlements. The SANKALP centres engage in widespread outreach and awareness, through organising awareness activities, camps and campaigns, in convergence with Beti Bachao Beti Padhao (BBBP). This approach improves awareness generation and access to government schemes by ensuring the dissemination of targeted IEC materials, organizing local awareness campaigns, and conducting gender sensitization

programs across schools, colleges, and public forums. SANKALP: HEW is being implemented in all States/UTs except the State of West Bengal. As on date, total 35 State SANKALP: HEWs and 742 District SANKALP: HEWs are functional.

The State-wise details of funds released under Mission Shakti during the last three years are at **annexure I** and the number of beneficiaries under various components of Mission Shakti are at **annexure II**.

Once in a year, the Programme Approval Board (PAB) monitors with States and UTs the progress of activities under the scheme and reviews status of achievement of objectives, effective delivery of services to women and children. Apart from this, officials of the Ministry continuously review the scheme through meetings, video conferencing and by making field visits to States/UTs from time to time.

Two third party evaluations of the schemes of the Ministry, including the Mission Shakti Umbrella Scheme have been conducted in 2020 and again in 2025 through NITI Aayog. The studies have found the relevance, effectiveness and sustainability of the scheme as satisfactory.

The Ministry has also undertaken measures to strengthen the capacity of Women Helpline and One Stop Centre functionaries through regular training, technical support and continuous handholding of States/UTs. Capacity building programmes have been organised with the support of NIMHANS, SPNIWCD and C-DAC, covering areas such as psycho-social counselling, gender sensitisation, ethical call management, case management, dashboard operations, referral mechanisms and convergence with various stakeholders. C-DAC also provides regional and hands-on training, technical support, dashboard support, troubleshooting and MIS/data analytics support to States/UTs.

Further, a lot of steps have been taken by the Ministry of Women and Child Development for improving the implementation and the outreach of the PMMVY Scheme. Some of them are as below:

- - PMMVY portal is completely Paperless.
 - Forms have been simplified and are concise.
 - Mobile-App based right from Anganwadi worker level and provides the Services at the beneficiaries' door step.
 - Payments are through Aadhaar Bridge Payment System [ABPS].
 - PMMVY portal is enabled for Aadhaar-based biometric verification (by means of **facial recognition**) to confirm identity details of the applicants.
 - All the mandatory provisions like Aadhaar verification, DBT enablement of bank account etc. are checked at the time of registration for faster processing.
 - **Search and Track Status** for all enrolled beneficiaries to check the approval and payment status of their applications.

- **Grievance Lodging and status module** for all citizens to lodge any PMMVY related grievance. The Module directly sends the grievance to the implementing authorities thus saving time and leads to swifter resolution.
- PMMVY toll-free and multi lingual **helpline (1515)** is available for PMMVY related enquiries and grievances
- For transparency purposes, the Applicants/ beneficiaries receive SMS in one of the 12 languages at different stages such as registration of application, rejection of registration, payment etc.
- PMMVY Portal is LGD complaint till AWC level. LGD Seeding is introduced up to State/ District/ Block/ Village/ GP/ Ward level.
- Open API allows the freedom to share data with other Central and State Ministry/ Department.
- MIS Data can be generated at State/ District/ Block/ Village/ Ward/ Project/ Sector/ Anganwadi level for detailed monitoring/ analysis.
- Available database of the PW&LM from Poshan Tracker is used to create a **“Due List”** of potential beneficiaries on PMMVY Portal accessible at AWW/ASHA level.

To strengthen digital monitoring, the Ministry has developed the Mission Shakti Dashboard for real-time monitoring and effective implementation of the Scheme. The Dashboard facilitates monitoring of beneficiaries assisted, services provided, infrastructure, activities and facilities at the District, State and National levels.

Annexure I

ANNEXURE REFERRED TO IN PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1071 FOR REPLY ON 24.07.2026 ASKED BY SHRI MANISH JAISWAL REGARDING ‘PROGRAMMES UNDER MISSION SHAKTI’

State-wise and year-wise details of funds released under Mission Shakti during the last 3 years i.e., FY 2023-24, FY 2024-25 and FY 2025-26

One Stop Centre (OSC)

(Rupees in Lakhs)

S. No.	State/UT	FY 2023-24	FY 2024-25	FY 2025-26
1	A&N Islands	135.99	0.00	0.00
2	Andhra Pradesh	605.58	189.07	1207.87
3	Arunachal Pradesh	847.7	757.4	486.46
4	Assam	1755.48	282.76	976.54

5	Bihar	0.00	0.00	700.47
6	Chandigarh	16.8	19.04	19.05
7	Chhattisgarh	882.44	945.91	1016.39
8	DNHDD	50.39	57.14	0.00
9	Delhi	184.78	314.29	663.02
10	Goa	0.00	54.89	93.43
11	Gujarat	1166.26	857.38	1096.75
12	Haryana	594.68	419.06	299.45
13	Himachal Pradesh	403.15	47.22	377.05
14	Jammu and Kashmir	335.96	470.88	638.29
15	Jharkhand	0.00	0.00	341.13
16	Karnataka	1054.13	921.81	1407.57
17	Kerala	0.00	400.01	590.63
18	Ladakh-UT	33.6	38.1	38.10
19	Lakshadweep	16.8	0.00	0.00
20	Madhya Pradesh	820.48	2225.83	1105.70
21	Maharashtra	1539.69	0.00	249.10
22	Manipur	268.77	304.77	300.00
23	Meghalaya	321.56	228.58	556.14
24	Mizoram	283.45	563.26	570.24
25	Nagaland	545.83	647.55	323.82
26	Odisha	1084.95	818.62	1313.81
27	Puducherry	0.00	0.00	40.81
28	Punjab	389.01	438.10	423.65
29	Rajasthan	883.59	752.03	1141.76
30	Sikkim	126.09	114.29	124.05
31	Tamil Nadu	1158.88	1059.64	1831.83
32	Telangana	1217.41	256.42	777.37
33	Tripura	0.00	0.00	140.15
34	Uttar Pradesh	1812.71	1801.43	1777.12
35	Uttarakhand	436.75	53.8	417.39
36	West Bengal	0.00	641.93	291.57

Note:-Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

Women Helpline (WHL)**(Rupees in Lakhs)**

S. No	State /UT	FY 2023-24	FY 2024-25	FY 2025-26
1	Andaman and Nicobar Islands	43.36	55.20	25.5
2	Andhra Pradesh	69.00	0.00	53.1
3	Arunachal Pradesh	55.20	27.60	25.5
4	Assam	27.60	41.40	53.1
5	Bihar	105.33	37.80	53.45
6	Chandigarh	18.80	27.60	25.5
7	Chhattisgarh	55.20	26.69	26.73
8	Dadra and Nagar Haveli and Daman and Diu	27.60	27.60	0
9	Delhi	0.00	41.40	28.43
10	Goa	55.20	27.60	25.82
11	Gujarat	113.40	37.80	75.6
12	Haryana	82.80	27.60	25.55
13	Himachal Pradesh	0.00	27.60	42.94
14	Jammu and Kashmir-UT	55.20	0.00	0.407
15	Jharkhand	82.80	13.80	122.6
16	Karnataka	94.50	16.60	68.84
17	Kerala	41.40	27.60	53.1
18	Ladakh-UT	27.60	13.80	0.00
19	Lakshadweep	27.60	0.00	0.00
20	Madhya Pradesh	38.31	56.70	66.64
21	Maharashtra	0.00	37.80	13.83
22	Manipur	0.00	27.60	25.5
23	Meghalaya	27.60	31.81	53.1
24	Mizoram	69.00	41.40	90.1
25	Nagaland	27.60	69.00	35.5
26	Odisha	54.15	27.60	18.21
27	Puducherry	0.00	0.00	1.356
28	Punjab	27.60	0.00	46.44
29	Rajasthan	75.60	56.70	64.99
30	Sikkim	27.60	41.40	52.97

31	Tamil Nadu	49.00	2.24	37.8
32	Telangana	0.00	0.00	47.94
33	Tripura	0.00	0.00	27.42
34	Uttar Pradesh	96.02	75.60	67.75
35	Uttarakhand	58.44	9.81	45.93
36	West Bengal*	0.00	0.00	0.00

*West Bengal is in the process of implementing the scheme of WHL

Note:-Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

Beti Bachao Beti Padhao (BBBP)

(Rupees in Lakhs)

S.No.	State/UT	FY 2023-24	FY 2024-25	FY 2025-26
1	Andhra Pradesh	0.00	365.0	573.10
2	Arunachal Pradesh	0.00	0.00	399.08
3	Assam	0.00	485.0	477.37
4	Bihar	0.00	322.5	594.16
5	Chhattisgarh	0.00	29.06	566.12
6	Goa	0.00	0.00	29.16
7	Gujarat	551.10	0.00	524.95
8	Haryana	493.50	1.39	279.04
9	Himachal Pradesh	280.30	0.00	261.77
10	J&K	543.20	305.0	250.67
11	Jharkhand	0.00	0.00	328.84
12	Karnataka	0.00	0.00	426.57
13	Kerala	0.00	165.0	153.32
14	Madhya Pradesh	1368.60	0.00	649.58
15	Maharashtra	0.00	265.0	40.88
16	Manipur	0.00	215.0	50.00
17	Meghalaya	0.00	262.5	344.29
18	Mizoram	280.00	140.0	280.00
19	Nagaland	185.70	529.85	190.00
20	Odisha	0.00	0.00	408.45
21	Punjab	667.30	0.00	354.40

22	Rajasthan	675.00	7.32	563.15
23	Sikkim	90.00	0.00	68.40
24	Tamil Nadu	802.50	0.00	1,090.53
25	Telangana	0.00	83.62	448.51
26	Tripura	200.00	0.00	93.96
27	Uttar Pradesh	2093.20	0.00	1,138.08
28	Uttarakhand	395.70	43.49	325.72
29	Andaman & Nicobar	52.50	0.00	0.00
30	Chandigarh	15.00	15.00	7.50
31	Dadra Nagar Haveli & Daman and Diu	0.00	57.65	0.00
32	NCT DELHI	0.00	0.00	28.22
33	Lakshadweep	0.00	0.00	0.00
34	Puducherry	54.99	0.00	52.72
35	Ladakh	0.00	20.00	0.00
36	West Bengal*	0.00	0.00	0.00

*West Bengal is in the process of implementing the scheme of BBBP.

Note:- Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

Nari Adalat

(Rupees in Lakhs)

State/UT*	FY 2025-26
Andaman & Nicobar Islands	2.16
Assam#	7.37
Bihar	0.39
Dadra & Nagar Haveli & Daman and Diu	2.16
J&K#	21.58
Kerala	0.01
Nagaland	2.67
Sikkim	0.79
Uttar Pradesh	0.60

#Nari Adalat was piloted in the State of Assam and UT of Jammu & Kashmir from FY 2022-23. An amount of Rs. 21 lakh was released in FY 2023-24 to the State of Assam and a total amount of Rs. 30 lakh was released to the UT of Jammu and Kashmir in FY 2023-24 and FY 2024-25.

*Nari Adalat piloted in the rest of the above States and UTs from FY 2025-26.

Note:- Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

PMMVY

(Rupees in Crores)

S. No.	State/UT	FY 2023-24	FY 2024-25	FY 2025-26
1	Andaman & Nicobar Islands	0	0.33	0.68
2	Andhra Pradesh	57.99	44.96	22.85
3	Arunachal Pradesh	0	1.98	0.82
4	Assam	155.05	77.07	14.68
5	Bihar	0	141.53	201.67
6	Chandigarh	4.08	NIL	NIL
7	Chhattisgarh	0	68.72	71.58
8	Dadra & Nagar Haveli & Daman & Diu	0.91	2.44	2.15
9	Goa	0	1.86	0.44
10	Gujarat	75.64	72.48	51.33
11	Haryana	0	33.3	25.43
12	Himachal Pradesh	10.56	26.85	16.24
13	Jammu & Kashmir	33.6	41.9	22.12
14	Jharkhand	0	39.31	48.44
15	Karnataka	113.96	159.96	54.78
16	Kerala	61.06	NIL	63.48
17	Ladakh	0.69	0.62	1.23
18	Lakshadweep	0.23	0.27	0.5
19	Madhya Pradesh	105.51	257	110.52
20	Maharashtra	0	141.17	152.14
21	Manipur	7.93	NIL	12.76
22	Meghalaya	0	3.45	7.18
23	Mizoram	1.4	2.55	2.53
24	Nagaland	2.42	4.18	3.39
25	NCT of Delhi	27.15	20.08	NIL

26	Odisha	0	43.48	9.25
27	Puducherry	0	1.76	1.73
28	Punjab	32.05	32.03	27.56
29	Rajasthan	123.23	98.17	93
30	Sikkim	1.28	NIL	2.36
31	Tamil Nadu	0	95.62	109.58
32	Telangana*	0.00	0.00	0.00
33	Tripura	11.31	5.42	11.75
34	Uttar Pradesh**	0	NIL	0
35	Uttarakhand	30.35	26.41	37.09
36	West Bengal	NIL	NIL	NIL

*Telangana is in the process of onboarding on PMMVY portal.

**Funds not released to State due to availability of adequate funds in SNA account

Shakti Sadan

(Rupees in Lakhs)

S. No.	State/UT	FY 2023-24	FY 2024-25	FY 2025-26
1.	Andaman & Nicobar Island*	0.00	0.00	0.00
2.	Andhra Pradesh	1160.82	0.00	600.00
3.	Arunachal Pradesh	0.00	0.00	49.99
4.	Assam	1852.12	1171.84	200.00
5.	Bihar	0.00	302.90	69.41
6.	Chandigarh	0.00	10.91	10.23
7.	Chhattisgarh	100.61	34.33	115.71
8.	Dadra & Nagar Haveli and Daman & Diu*	0.00	0.00	0.00
9.	Delhi	62.19	18.24	13.10
10.	Goa	0.00	0.00	9.75
11.	Gujarat*	0.00	0.00	0.00
12.	Haryana*	0.00	0.00	0.00
13.	Himachal Pradesh	35.95	47.45	36.34
14.	Jammu & Kashmir	67.24	235.71	18.10
15.	Jharkhand	94.76	4.77	6.47
16.	Karnataka	1128.17	120.62	759.91
17.	Kerala	49.46	420.49	84.49
18.	Ladakh*	0.00	0.00	0.00
19.	Lakshadweep*	0.00	0.00	0.00
20.	Madhya Pradesh	341.52	0.00	149.02

21.	Maharashtra	338.19	1016.77	500.00
22.	Manipur	2889.94	1993.58	1070.00
23.	Meghalaya	0.00	89.58	24.79
24.	Mizoram	304.59	0.00	300.00
25.	Nagaland	52.34	328.36	50.00
26.	Odisha	246.10	490.33	970.44
27.	Puducherry	24.57	0.00	18.71
28.	Punjab	0.00	1.66	25.00
29.	Rajasthan	117.02	10.08	147.25
30.	Sikkim	38.31	15.64	23.99
31.	Tamil Nadu	1517.08	1153.51	1300.00
32.	Telangana	634.84	229.60	1146.53
33.	Tripura	121.79	17.37	92.98
34.	Uttar Pradesh	0.00	784.02	418.49
35.	Uttarakhand	0.00	0.00	28.26
36.	West Bengal	720.36	0.00	500.00

*No Shakti Sadan is functional

Sakhi Niwas

(Rupees in Lakhs)

S.No.	States/UTs	FY 2023-24	FY 2024-25	2025-26
1	A&N Islands*	0.00	0.00	0.00
2	Andhra Pradesh	21.52	0.00	38.28
3	Arunachal Pradesh	0.00	147.02	9
4	Assam	61.47	54.84	78.25
5	Bihar	0.00	90	0.47
6	Chandigarh	0.00	0.00	35
7	Chhattisgarh	26.68	4.98	70.13
8	Dadra, Nagar Haveli, D&D*	0.00	0.00	0.00
9	Delhi	0.00	3.02	0.00
10	Goa*	0.00	0.00	0.00
11	Gujarat	46.46	0.00	0.00
12	Haryana*	0.00	0.00	0.00
13	Himachal Pradesh	9.29	4.65	28.54

14	Jammu & Kashmir	4.8	37.24	5.83
15	Jharkhand*	0.00	0.00	0.00
16	Karnataka*	0.00	0.00	0.00
17	Kerala	48	102.12	92.5
18	Ladakh	0.00	0.00	0.00
19	Lakshadweep*	0.00	0.00	0.00
20	Madhya Pradesh	0.00	0.00	11.54
21	Maharashtra	0.00	25.55	66.28
22	Manipur	58.87	81.55	62.5
23	Meghalaya	0.00	0.00	49.97
24	Mizoram	0.00	49.67	25
25	Nagaland	175.15	27.87	0.00
26	Odisha	0.00	24.99	39.49
27	Puducherry	0.00	0.00	0.8
28	Punjab	0.00	0.00	1.004
29	Rajasthan*	0.00	0.00	0.00
30	Sikkim	0.00	12.14	3.25
31	Tamil Nadu	0.00	108.31	45
32	Telangana	0.00	0.00	11.77
33	Tripura	0.00	0.00	13.12
34	Uttarakhand*	0.00	0.00	0.00
35	Uttar Pradesh	0.00	39.71	4.84
36	West Bengal*	0.00	0.00	0.00

*Funds not released due to non-functional Sakhi Niwas, non-compliance of SNA norms, no demand of funds and non-receipt of UC/SoE.

Palna

(Rupees in Lakhs)

S.No.	States/UTs	FY 2023-24	FY 2024-25	FY 2025-26
1	Andaman & Nicobar Islands	13.06	0.00	0.00
2	Andhra Pradesh*	0.00	0.00	0.00
3	Arunachal Pradesh	0.00	86.80	0.00
4	Assam	201.87	0.00	0.18
5	Bihar	53.10	0.17	39.02

6	Chandigarh	0.00	423.80	474.70
7	Chhattisgarh	1,974.78	6.93	211.61
8	Dadra & Nagar Haveli and Daman & Diu	61.68	65.32	0.00
9	Delhi	183.22	0.00	166.75
10	Goa	8.82	0.00	2.09
11	Gujarat*	0.00	0.00	0.00
12	Haryana	0.00	99.94	145.60
13	Himachal Pradesh	0.00	267.46	117.71
14	Jammu & Kashmir	727.58	322.86	73.97
15	Jharkhand	1,003.32	0.00	16.74
16	Karnataka	560.98	56.12	78.14
17	Kerala	519.42	0.00	264.68
18	Ladakh	11.00	0.00	8.00
19	Lakshadweep	1.12	0.00	0.00
20	Madhya Pradesh*	0.00	0.00	0.00
21	Maharashtra	232.15	0.00	0.01
22	Manipur	54.11	0.00	0.00
23	Meghalaya	120.04	0.00	99.97
24	Mizoram	227.80	591.95	520.56
25	Nagaland	183.51	202.27	269.37
26	Odisha	0.00	0.00	50.40
27	Puducherry	26.24	0.00	2.63
28	Punjab	0.00	161.95	151.72
29	Rajasthan*	0.00	0.00	0.00
30	Sikkim	16.63	0.00	12.13
31	Tamil Nadu	173.73	587.88	214.31
32	Telangana	22.21	979.80	1.22
33	Tripura	0.00	663.11	96.23
34	Uttar Pradesh*	0.00	0.00	0.00
35	Uttarakhand	39.18	1.01	108.02
36.	West Bengal*	0.00	0.00	0.00

*No AWCC is functional.

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SANKALP: HEW

(Rupees in Lakhs)

S. No.	States/ UTs	FY 2023-24	FY 2024-25	FY 2025-26
1	Andaman & Nicobar Islands	58.60	0.00	74.70
2	Andhra Pradesh	0.00	0.00	55.42
3	Arunachal Pradesh	0.00	0.00	154.13
4	Assam	1,071.63	121.40	964.52
5	Bihar	0.00	312.54	415.79
6	Chandigarh	73.57	0.00	43.80
7	Chhattisgarh	0.00	35.92	415.46
8	Dadra Nagar Haveli and Daman & Diu	0.00	74.70	69.87
9	Delhi	0.00	198.29	46.57
10	Goa	30.38	0.00	6.87
11	Gujarat	352.62	95.36	567.72
12	Haryana	0.00	0.25	91.61
13	Himachal Pradesh	200.48	118.63	309.38
14	Jammu and Kashmir	725.02	317.12	367.55
15	Jharkhand	185.04	1.38	100.57
16	Karnataka	251.04	381.84	456.09
17	Kerala	153.09	0.00	219.57
18	Ladakh	45.75	59.25	109.52
19	Lakshadweep**	0.00	0.00	0.00
20	Madhya Pradesh	495.53	0.00	215.16
21	Maharashtra	921.66	0.00	38.35
22	Manipur#	0.00	0.00	0.00
23	Meghalaya	288.56	67.87	458.98
24	Mizoram	139.32	317.79	324.41
25	Nagaland	451.08	432.92	150.77
26	Odisha	0.00	0.00	514.96
27	Puducherry	30.84	54.09	34.12
28	Punjab	0.00	0.09	125.17
29	Rajasthan	342.52	0.00	518.50
30	Sikkim	87.44	106.18	130.99
31	Tamil Nadu	746.80	11.27	676.31
32	Telangana	337.77	54.37	467.50
33	Tripura	0.00	136.84	78.12

34	UP	0.00	779.76	244.83
35	Uttarakhand	215.06	58.08	365.83
36	West Bengal*	0.00	0.00	0.00

*West Bengal is in the process of implementing the scheme of SANKALP: HEW

**Funds could not be released in Lakshadweep in FY 2023-24, FY 2024-25 & FY 2025-26 due to availability of the funds in SNA Account as per SNA norms.

Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). However, the State has not raised bill on SNA SPARSH

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Annexure-II

ANNEXURE REFERRED TO IN THE REPLY TO PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1071 FOR ANSWER ON 24.07.2026 ASKED BY SHRI MANISH JAISWAL REGARDING “PROGRAMMES UNDER MISSION SHAKTI”

The details of women assisted/beneficiaries across the country since inception under Mission Shakti are as under:

S. No.	Scheme	Women assisted/beneficiaries across country since inception
1	One Stop Centre	15,20,390 (till 30.06.2026)
2	Women Helpline	1,04,50,722 (till 30.06.2026)
5	PMMVY	4,54,74,171 (till 20.07.2026)
6	Shakti Sadan	1,27,951 (till 31.03.2026)
7	Sakhi Niwas	1,90,443 (till 31.03.2026)
8	Palna	51,607 (till 22.07.2026)
9	SANKALP: HEW	7,49,153 (till 22.07.2026)
